

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3860
TO BE ANSWERED ON 25TH MARCH, 2022**

HEALTH INFRASTRUCTURE UNDER AB-PMJAY

3860. ADV. A.M. ARIFF:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has reviewed the progress of implementation of AB-PMJAY in the country and if so, the details thereof;
- (b) whether the Government has taken note of lack of adequate health infrastructure in public sector hospitals in the country and if so, the details thereof;
- (c) whether the Government proposes to take necessary steps to increase the health infrastructure in the country as part of AB-PMJAY and if so, the details thereof; and
- (d) the details of amount spent under AB-PMJAY separately, in public and private hospitals in the country during each of the last three years and the current year; year-wise and State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): Performance of Ayushman Bharat –Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is assessed and monitored by Ministry. A dashboard with various Key Performance Indicators (KPIs) is designed to monitor the scheme. The performance of the scheme is objectively evaluated in terms of cards issued, number of hospital admissions, quality of treatment provided, timely settlement of claims etc. Additionally, National and regional review meetings are conducted with the concerned stakeholders including State Health Agencies. Necessary interventions based on the feedback received are put in place.

The scheme is implemented through a network of empanelled public and private hospitals in the country. Only those hospitals (public and private), which meet the specified criteria including infrastructure, get empanelled under the scheme. Public hospitals are reimbursed at par with private hospitals and therefore, they can utilise the reimbursed amount to increase their health infrastructure including human resources.

Year-wise and State/UT-wise details of claims amount reimbursed to public and private hospitals are at Annexure.

State/UT-wise details of claims amount¹ reimbursed to public and private hospitals

(in crore of Rupees)

State / UT	2018-19		2019-20		2020-21		2021-22	
	Public	Private	Public	Private	Public	Private	Public	Private
Andaman and Nicobar Islands	0.002	-	0.079	0.010	0.085	0.723	0.079	1.231
Andhra Pradesh	63.062	275.675	272.992	1,181.505	212.062	1,216.048	190.267	870.013
Arunachal Pradesh	0.429	-	1.318	-	0.043	-	-	-
Assam	18.715	8.726	44.779	29.859	59.782	62.577	75.802	75.529
Bihar	10.530	4.473	85.756	39.428	17.559	51.204	22.055	54.763
Chandigarh	0.333	0.058	1.927	0.558	1.508	0.986	1.348	1.055
Chhattisgarh	28.864	129.384	123.739	370.130	149.525	293.653	200.772	374.621
DNH and DD	2.476	-	13.261	9.208	8.073	2.974	5.960	2.154
Goa	0.005	-	0.052	0.075	0.149	0.113	0.175	0.130
Gujarat ²	94.804	524.980	208.376	1,241.189	110.338	929.017	139.427	886.728
Haryana	6.592	9.596	21.909	90.518	14.598	125.888	16.375	127.785
Himachal Pradesh	7.193	0.955	33.728	6.637	21.493	9.744	20.556	12.685
J & K (incl. UT of Ladakh)	3.025	1.728	17.034	13.255	18.906	14.855	146.805	94.927
Jharkhand	10.222	86.312	30.708	296.528	24.973	208.792	30.707	167.458
Karnataka	46.906	106.663	243.640	410.604	113.664	276.295	48.953	112.117
Kerala	-	-	367.554	114.334	464.505	223.771	251.215	535.894
Lakshadweep	-	-	-	-	-	-	0.117	0.035
Madhya Pradesh	21.514	30.222	124.827	222.461	138.803	368.378	136.670	475.523
Maharashtra	37.864	180.353	69.150	348.025	34.017	199.168	12.145	55.866
Manipur	1.774	0.479	11.232	5.330	7.447	7.777	9.231	11.088
Meghalaya	0.691	0.073	36.594	50.283	39.366	54.041	36.665	57.248
Mizoram	5.147	0.236	20.790	2.759	16.320	2.537	10.506	0.905
Nagaland	0.187	0.147	5.655	6.680	2.005	8.195	2.007	6.835
Puducherry	-	-	0.515	0.292	0.567	0.340	2.591	1.572
Punjab	-	-	79.303	132.982	135.032	296.346	136.998	332.112
Rajasthan ³	-	-	266.730	336.006	70.580	141.647	259.889	516.626
Sikkim	0.011	0.001	0.955	0.480	0.857	0.325	0.787	0.119
Tamil Nadu	182.728	271.659	381.973	534.900	224.208	464.930	258.440	383.679
Telangana	-	-	-	-	-	-	94.572	214.931
Tripura	2.784	0.146	21.071	1.743	15.812	2.559	18.252	2.792
Uttar Pradesh	16.980	55.964	73.925	207.493	45.311	208.769	46.904	241.952
Uttarakhand	6.069	13.077	44.993	55.947	30.558	109.527	46.034	210.151

Note:

1. This data is corresponding to the amount paid for hospital claims raised for both eligible SECC beneficiaries (supported by Central and State Government) and other categories of beneficiaries (supported exclusively by State Government).
2. The State was implementing the scheme on its own IT platform. Therefore, the information related to claims paid to empanelled hospitals was sourced offline from the State.
3. Rajasthan started implementing AB PM-JAY in convergence with State scheme from 01st September 2019 i.e., in the middle of the financial year 2019-20. Therefore, claims' paid information might include data for hospital claims submitted before 01.09.2019. This data has been sourced from the State.
4. Delhi and Odisha are not implementing the scheme and West Bengal withdrew from the scheme in January 2019.